

AMENDMENT TO DELHI MOTOR VEHICLES RULES

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): On behalf of Shri Raj Bahadur, I beg to lay on the Table a copy of Notification No. F. 12/46/60-Transport published in Delhi Gazette dated the 27th September, 1962, making certain further amendment to the Delhi Motor Vehicles Rules, 1940, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library, see No. LT-751/63].

ANNUAL REPORTS OF AIR-INDIA AND INDIAN AIRLINES CORPORATION

Shri Mohiuddin: I beg to lay on the Table—

(i) a copy each of the following Reports under sub-section (2) of section 37 of the Air Corporations Act, 1953:—

(a) Annual Report of the Air-India for the year 1961-62; [Placed in Library, see No. LT-752/53].

(b) Annual Report of the Indian Airlines Corporation for the year 1961-62; [Placed in Library, see No. LT-753/63].

(ii) a copy of Annual Accounts of the Air-India for the year 1961-62 and the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953. [Placed in Library, see No. LT-754/63].

NOTIFICATIONS UNDER EMPLOYEES' PROVIDENT FUNDS ACT

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Patiabhi Raman): I beg to lay on the Table a

copy each of the following Notifications:—

(i) SO. No. 3792 dated the 13th December, 1962 issued under section 1 of the Employees' Provident Funds (Amendment) Act, 1962;

(ii) SO. No. 3793 dated the 13th December, 1962 issued under section 6 of the Employees' Provident Funds Act, 1952;

(iii) The Employees' Provident Funds (Sixteenth Amendment) Scheme, 1962 published in Notification No. GSR. 1807 dated the 29th December, 1962 under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library, see No. LT-755/63].

CEMENT (QUALITY CONTROL) ORDER

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): I beg to lay on the Table a copy of the Cement (Quality Control) Order, 1962 published in Notification No. SO. 3595/ECA/2/62 dated the 1st December, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, see No. LT-756/63].

12.07 hrs.

ESTIMATES COMMITTEE

NINTH AND TENTH REPORTS

Shri Dasappa (Bangalore): I beg to present the following Reports of the Estimates Committee:—

(i) Ninth Report relating to action taken by Government on the recommendations contained in the Seventy-third Report of the Estimates Committee (Second Lok Sabha)